GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO. : 643 (To be answered on the 28th November 2024)

FLIGHTS FROM KALABURAGI AIRPORT

643. SHRI RADHAKRISHNA

Will the Minister of CIVIL AVIATION

लागर विमालल मंत्री

be pleased to state:-

- (a) whether it is a fact that there is no regular connectivity from Kalaburagi to other major cities including Delhi, Mumbai, Ahmedabad, Tirupati, etc. and if so, the details thereof;
- (b) whether it is also a fact that there has been an increased demand for direct flights between Kalaburagi and such other major cities and if so, the details thereof;
- (c) whether the Government proposes to start flight connectivity from Kalaburagi to other major cities;
- (d) if so, the route-wise details thereof and the time by which it is likely to be made operational; and
- (e) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (e): Under the UDAN scheme, RCS flights connecting Kalaburagi to Tirupati, Hindon, and Bengaluru were commenced. M/s Star Air continues operating Kalaburagi-Bengaluru route even after completing its 3-year VGF tenure. Kalaburagi is presently a 'served' airport as per the provisions of the UDAN Scheme, which envisages promoting connectivity to unserved and underserved airports/airstrips.

Commencement of flights to/from any city in the country is a commercial decision of the airlines taken

keeping in view the operational viability of the route and other associated factors. With the repeal of Air

Corporation Act in March 1994, Indian domestic aviation has been deregulated. Airlines are now free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate

subject to the slot allocation by the concerned airport operators and approval by Directorate General of Civil Aviation (DGCA).
